

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:1847  
ANSWERED ON:11.08.2011  
FUNDS UNDER MPLADS  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the details of funds sanctioned and released on recommendations of MPs for development works in various States under MPLADS till date during the last three years, MP-wise;
- (b) whether there is any delay in releasing the funds; and
- (c) if so, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) The Ministry does not maintain information on release of fund by the nodal district authorities to implementing agencies with regard to sanctioned developmental works, recommended by Hon'ble MPs. However, the Ministry receives the cumulative information on the works recommended, sanctioned, expenditure incurred etc. through the monthly progress reports (MPRs). The State-wise, year-wise and MP-wise details of the works recommended, sanctioned, expenditure incurred etc. is available on the website: [www.mplads.gov.in](http://www.mplads.gov.in).
- (b) The Ministry releases funds to the district authorities immediately on receipt of documents as stipulated in the MPLADS guidelines.
- (c) Does not arise.